

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 452/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Mithun Basak
V/s
Suwarna Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Kiran S. Mohile	Advocate for petitioner	

ORDER

TCP No. 452/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Learned Representative of the Petitioner is ready with Form No. 5. To be treated as Fresh filing of the Petition under section 9 of the Insolvency Code.
3. The Registry is directed to accept the Form with requisite fees.
4. However, for further hearing, adjourned to **16.11.2017** with the direction that the Petitioner shall intimate the next date of hearing to the Respondent.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 11.10.2017
aah

Sd/-

M.K. Shrawat
Member (Judicial)